

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2017 &
IA NOS. 198 & 200 OF 2017**

Dated: 23rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh
Mr. Manjeet Kirpal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Ms. Abiha Zaidi for R-3

ORDER

Learned counsel for the Appellant seeks three weeks' more time to file rejoinder. Finally time is granted. He may file the rejoinder along with AI on or before 13-11-2018 with advance copy to the other side.

List the matter on **22-11-2018**.

**(S. D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**